NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 56/58-59/NCLT/AHM/2016 (New) Co. Appeal. No. 5/58-59/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

Name of the Company:

National Multi Commodity Exchange of India Ltd.

V/s.

Neptune Overseas Ltd. & Ors.

Section of the Companies Act: <u>Section 58 and 59 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. HITESH BUCH

for R-1,345

MMCE Melize

Learned PCS Mr. M C Gupta present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondents no. 1 to 3 and 5.

It is represented that the matter is pending before the Hon'ble Supreme Court of

List the matter on 04.09.2017.

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 28th day of July, 2017.